

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No. 17/HDB/2016
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COMPANY PETITION/APPLICATION	CP No.20/2008
NO.	Φ.
NAME OF THE COMPANY	Taurus Homes Pvt. Ltd.
NAME OF THE PETITIONER(S)	Komaty Reddy Pratap Reddy & (2) Others
NAME OF THE RESPONDENT(S)	Taurus Homes Pvt. Ltd.
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary. br P. VIKRAM	Alvocate of Petitury	Vikram @ culawchambosim	Neslin

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Surya Satish	Advocat	4 surya satisha gmail.a	on de
H. Srikanth	Advocati	lı	AL

Heard Shri Nitish Bandary, Learned Counsel for the Petitioner and Shri T. Surya Satish and Shri M. Srikanth, Learned Counsels for the Respondents. The Bench sought certain clarifications and the counsels' requests time till 22.09.2017 for clarifying the same. Post the case on 22.09.2017.

Member (T)

Member (J)

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